

8.7.2010

Hon'ble Dr. A. K. Mishra, Member (A)

Present for the Applicant: Sri Raj Singh.
Present for the Respondents: Sri Atul Dixit.

The facts of the case are as follows:

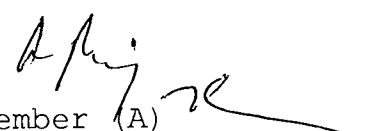
The applicant was transferred from Lucknow to Shimla as Technical Assistant on 25.4.2008. He filed this O.A. in which his transfer order was stayed.

The learned counsel for the respondents submits that the applicant has since been promoted to the higher post (Senior Technical Assistant) and for the time being, he has been adjusted at Lucknow with the condition that he would be posted elsewhere. It appears that the applicant has accepted this promotion order and joined on the higher post.

In view of the subsequent developments and his acceptance of the promotion to the higher post, the O.A. has been rendered infructuous. The learned counsel for the applicant is not in a position to resist this submission in the absence of any instructions on his client.

In the circumstances, this application has become infructuous and as such is liable to be dismissed.

The O.A. is dismissed as infructuous with the aforesaid grounds.


Member (A)